

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.120
C.P.(IB)/217(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kadvani Forge Ltd

.....Applicant

V/s

Bhalara Cotton Pvt Ltd

.....Respondent

Order delivered on: 07/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.

For the Respondent : Mr. Aalay Shah, Adv.

ORDER

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench in post lunch session, adjourned to 09.10.2023.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

**SHAMMI KHAN
MEMBER (JUDICIAL)**

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